

# MANIPUR STATE LEGAL SERVICES AUTHORITY

(ADR Building, Lamphel Court Complex, Imphal West - 795004)

Mobile: 9436239666, e-mail: [maslsa.imphal@gmail.com](mailto:maslsa.imphal@gmail.com)

No. 6/72/2023-MASLSA(Pt.I)/932

Imphal, the 4<sup>th</sup> September, 2024


## NOTIFICATION

With reference to this Authority's Advertisement No. 6/72/2023-MASLSA/726 dated 9<sup>th</sup> July, 2024, it is hereby notified that Written Examination for recruitment of Deputy Chief Legal Aid Defense Counsel & Assistant Legal Aid Defense Counsel under LADCS Scheme, 2022 will be held on **22<sup>nd</sup> September, 2024** at **LMS Law College, Imphal** from **10.00 AM to 1.00 PM**.

The Admit card may be collected from the office of MASLSA, ADR building, Lamphel Court Complex in between **05.09.2024 to 13.09.2024** during the office hour.

Further, the scheme & syllabus of the examination will be as follows:

<b>Scheme of Examination</b>	The Exam will consist of 2 parts viz. (i) <b>Part-A</b> (40 Multiple Choice Questions of 1 mark each to be answered in OMR Sheet) (ii) <b>Part-B</b> (4 questions on drafting carrying 5 marks each) (iii) The duration of Examination will be of 3(three) hours from 10.00 AM to 1.00 PM
<b>Syllabus</b>	Cr. P.C., I.P.C., Evidence Act, BNSS, BNS, BSA, ND&PS Act, POCSO Act & UAP Act.

  
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Member Secretary

Manipur State Legal Services Authority

Copy to:-

1. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur & Executive Chairman, MASLSA ...for His Lordship's kind information.
2. CPC e-Court, High Court of Manipur ...He is requested to upload the Notification in the website of High Court of Manipur.
3. Notice Board.